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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.
No.
Purpose
Section
Name of the Parties
M/s. / Mr.

CP(IB) No.80/
- For filing
Rule 6 of GBC Packaging Vs Shashi Distileries

objections

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Shihbary Howar	Pehinons.	Shin
2)	Raghuram Cadambi	Respondent	& Lett

Packaging Pvt Ltd.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Time extended for filing objections finally till 19/12/2017.

Member (T)

Member (J)